# GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3139
ANSWERED ON:16.03.2010
DEVELOPMENT OF HIGHWAYS IN MAHARASHTRA
Chavan Shri Harischandra Deoram

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the funds sanctioned and released by the Union Government to Maharashtra State for development of National Highways/Express Highways/State Highways and to connect the villages with the Highways;
- (b) the details of the funds utilized by the State Government under various Heads during each of the last three years and the current year out of the amount so sanctioned;
- (c) the extent to which success has been achieved in this regard; and
- (d) the action being taken by the Government to ensure proper utilization of the remaining funds by the State Government?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (b): The details of funds allocated and utilized for the development of National Highways/Expressways/State Roads under various heads during last three years and current year is as follows:

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(Rs. in crore)
Head 2006-2007 2007-2008 2008-2009 2009-2010
wise
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NH(O) 148.75 148.75 133.79 133.79 186.00 187.50 208.00 241.01
PBFF 12.06 10.57 8.75 11.00 7.28 9.37 7.95 4.57

CRF 156.61 214.95 161.49 96.68 175.89 222.85 150.49 151.49#
ISC&EI 5.57 0.00 20.71 18.84 0.00 0.00 0.00 0.00

upto 28-02-2010.
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### #Utilization received till date.

- (C): The allocated funds are generally fully utilized by the Government of Maharashtra.
- (d): Does not arise.